## GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:1743 ANSWERED ON:08.03.2010 CONSTRUCTION OF ROADS UNDER PMGSY

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## Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the targets set for construction of roads under Pradhan Mantri Gram Sadak Yojana (PMGSY) during the Eleventh Five Year Plan and the length of roads in kilometers constructed for settlements/villages connected thereunder in each State of the country during each of the last three years and the current year;
- (b) the norms prescribed for release of funds under the PMGSY and the funds allocated/sanctioned/utilized under the Yojana during the said period, State-wise;
- (c) whether any evaluation/assessment study of the Yojana has been conducted;
- (d) if so, the outcome thereof alongwith the action taken thereon;
- (e) whether certain States have not completely utilized the sanctioned funds and some have demanded additional funds/inclusion of more roads etc. under PMGSY; and
- (f) if so, the details thereof and the action taken thereon for ensuring effective implementation of PMGSY?

## **Answer**

## MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

- (a) Eleventh Five Year Plan has set target to construct 2,30,447 km of road length and provide all weather road connectivity to 60,638 habitations. Against these targets, 29,000 habitations have been provided connectivity and 1,34,887 km of roads have been constructed till January, 2010. Year-wise and State-wise length of road constructed during last three years and during current year till January, 2010 is at Annexure I.
- (b) 50% of the cess on High Speed Diesel (HSD) received in the Central Road Fund (CRF) is earmarked for Pradhan Mantri Gram Sadak Yojana (PMGSY). This is allocated among States as per formula given by the Planning Commission for allocation of funds in 2000-01. Additional funds are made available to the states depending upon status of preparedness, the speed of execution of projects in hand and the absorption capacity of the executing agencies. State-wise allocation, out of cess component, release and utilization of funds during last three years and during current.year till January, 2010 is at Annexure II.
- (c) & (d) Programme Evaluation Organization (PEO) of Planning Commission has conducted an evaluation study in 2005. Some of its major observations are:
- (i) Pace of implementation in most of the selected states is rather slow.
- (ii) Selection of the road works seems to be justified.
- (iii) All the selected implementing states have more or less adhered to the PMGSY guidelines as far as selection of habitations, project proposals and clearance is concerned.
- (iv) Quality of PMGSY roads have been found to be generally good,
- (v) It has improved accessibility of beneficiary villagers and resulted in higher income in the form of better price for agriculture produce, new employment avenues etc.

The Government has noted the findings of the study and several steps have been taken to increase the execution capacity of the states. New Programme Implementation Units (PIUs) have been set up, processes have been stream lined and contract management has been improved. As a result of these efforts, the execution capacity has increased significantly. Under PMGSY 30,710.44 Km roads were constructed in 2006-07, which has increased to 52,404.51 Km in 2008-09.

(e) & (f) Under PMGSY funds are released to the States against sanctioned projects and on the basis of their expenditure status of funds released earlier. Some states have demanded for revision of core network to include more habitations and roads in the core

network. No decision to revise the existing core network of the districts has .been taken by the Ministry.	